

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Date: 17.5.2018

To,

Himachal Baspa Power Company Limited,
C/o JSW Energy Ltd.
4th Floor, NTH Complex,
A-2, Shaheed Jeet Singh Marg,
Qutub Institutional Area,
New Delhi-10067

Sir,

Subject: Terms and conditions of tariff for the tariff period starting from 1.4.2019- Seeking of information from Central Generating Companies, Joint Ventures Companies, Independent Power Producers and Central/Inter-State Transmission Companies whose tariff is being regulated by CERC.

Ref.: Your Letter dated 15.5.2018

With reference to your letter dated 15.5.2018 on the above mentioned subject, I am directed to inform that your request for extension of time has been considered and the time to file data/ information as per Commission's orders dated 10.11.2017 & 2.5.2018 has been extended upto 28.5.2018. You are requested to ensure the filing of the same within the due date mentioned. No further time shall be granted for any reason whatsoever.

-Sd/-
B. Sreekumar
Deputy Chief (Law)

Copy to:

Karcham Wagtoo HEP,
Sholtu Colony, PO Tapri,
Dist. Kinnaur – 172104,
Himachal Pradesh.